

- (iii) Pilot, depot, junction and +directionwise capacities and other operational restrictions and limitations imposed by the Railways for the day of allotment.

- (iv) Overall wagon availability.

STATEMENT

Estimated daily *average wagon allotments for Collieries*

Year	State collieries	Private collieries
1954 •	344	3604
1955 . . .	328	3717
1956 . . .	34°	39°2
1957 . . .	394	4176

N.B.—Financial year-wise figures are not available.

DEMAND FOR SECOND INSTALMENT *or* INTERIM RELIEF FROM PAY COMMISSION BY THE CENTRAL GOVERNMENT EMPLOYEES

*164. SHRI M. BASAVAPUNNAIAH: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received copies of the resolutions passed by the National Executive of the Confederation of the Central Government Employees' Union demanding "second instalment of interim relief" from the Pay Commission;

- (b) if so, what are their demands; and

(c) whether Government have Considered them?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) No, Sir.

- (b) and (c). Do not arise.

WITHDRAWAL OF RECOGNITION FROM AIDED SCHOOLS IN DELHI

*177. SHRI M. BASAVAPUNNAIAH: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have recently withdrawn recognition from eight Government-aided schools in Delhi;

- (b) if so, what are the reasons therefor;

(c) whether the teachers of those schools have been paid their salaries by the managements;

(d) if not, what steps Government have taken to ensure that the teachers are paid their salaries;

(e) whether the convention of teachers of aided schools have urged Government to take over such schools; and

(f) if so, whether the demand has been considered by Government?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (f). A statement is laid on the Table of the House.

STATEMENT

(a) and (b): The Director of Education, Delhi has withdrawn recognition of the following 8 Primary and Middle Schools from the 1st April, 1958 for the reasons stated against each:—

Name of the School	Reasons for withdrawal of recognition.
1. S. D. Primary School, Subzi-mandi.	(a) Did not comply with the departmental orders regarding the reinstatement of two teachers who were wrongfully dismissed. (b) Charging unauthorised collections from students.
2. Gurukul-wala School. Nagar.	(a) Did not create the required Reserve Fund. (b) Did not pay the staff regularly.